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Title: Introduction of the Hindu Adoption and Matintenance (Amendment) Bill, 2019 (Amendment of section 18).

SHRI RAHUL RAMESH SHEWALE (MUMBAI SOUTH-CENTRAL): I beg to move for leave to introduce a Bill further to amend the Hindu Adoptions and Maintenance Act, 1956.

माननीय अध्यक्ष: प्रश्न यह है:

“कि हिन्दू दत्तक और भरण-पोषण अधिनियम, 1956 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।”

प्रस्ताव स्वीकृत हुआ ।

SHRI RAHUL RAMESH SHEWALE: I introduce the Bill.

16.22 ½ hrs